

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

## ORDER


No: 1708

Dated 20/3/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 67,410/- (Rupees Sixty Seven Thousand Four Hundred and Ten only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2017-18 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court	Name of the retirees	Amount (Rs)
1.	Pr. D&S Judge, Srinagar.	Syed Nassar Ullah, Ex.Adm. Officer.	5,510/-
		Mohammad Akbar Mir, Ex.S.O.	11,500/-
		Showkat Mehmood Makhdoomi.	7,340/-
2.	2 <sup>nd</sup> . Addl. D&S Judge, Srinagar	Assad Ullah Akhoun, Ex. P/S.	21,470/-
3.	Sub Judge, Chadoora.	Hafiz Ullah Mir, Ex. H.A.	17,990/-
4.	Sub Judge, Baramulla.	Ab. Gaffar Dar, Ex. Sr. Asstt.	3,600/-
		<b>Total:-</b>	<b>67,410/-</b>

By order.

  
(Ram Singh) 20/3/18

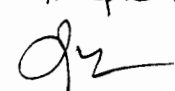
Deputy Registrar (Accts)

No: 64708-14/AC

Dated 20/3/2018

Copy to the :

1. Pr. D&S Judge, Srinagar.
2. 2<sup>nd</sup>. Addl. D&S Judge, Srinagar.
- 3-4. Sub Judge, Chadoora/ Baramulla.
5. Treasury Officer, Saddar Try. Srinagar.
- 6-7. Try. Officer, Chadoora/Baramulla.
- ..... for inf. and n/a
8. Order file.

9/cie for reply  


  
Deputy Registrar(Accts) 20/3/18